

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI.

ORIGINAL APPLICATION NO.175 OF 2021 (SZ)

P.Raja Rao(M/A 45 Years)  
S/o. Pandurangan Rao,  
Ex.President – Kallulurukki Panchayat,  
1/428, New Housing Board,  
Sathya Sai Nagar, Kallukurukki,  
Krishnagiri – 635 002.

...Applicant

Vs

1. The Commissioner,  
Geology and Mining Department,  
Government of Tamil Nadu,  
Alandur Road, Guindy Industrial Estate,  
Guindy, Chennai – 600 032.& 6 others.

... Respondents

S. No	Description	Page No.
1.	REPORT FILED ON BEHALF OF THE 4 <sup>TH</sup> & 5 <sup>TH</sup> RESPONDENTS TAMIL NADU POLLUTION CONTROL BOARD	1 – 3

Advocate for the Respondent: TNPCB

Tr. S. Sai Sathya Jith,

Advocate, Chennai.



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Vs

1. The Commissioner,  
Geology and Mining Department,  
Government of Tamil Nadu,  
Alandur Road, Guindy Industrial Estate,  
Guindy, Chennai – 600 032.
2. The District Collector,  
Collectorate Road,  
Krishnagiri District, Krishnagiri – 635 115.
3. The Assistant Director,  
Geology and Mining Department,  
Krishnagiri Collectorate Complex,  
Krishnagiri – 635 001.
4. The Member Secretary,  
Tamil Nadu Pollution Control Board,  
No.76, Mount Road, Guindy,  
Chennai – 600 032.
5. District Environmental Engineer,  
Tamil Nadu Pollution Control Board,  
Krishnagiri District, Chennai-635 126.
6. M. Venkatraman,  
S/o. M. Muniappan,  
Door No:3/245, Azad Nagar, Venkatapuram,  
Krishnagiri Town & Taluk,  
Krishnagiri – 635 001.
7. V. Rajesh  
S/o. M. Venkatraman,  
Door No:3/245, Azad Nagar, Venkatapuram,

*R. Rajan*  
18/12/2022

JOINT CHIEF ENVIRONMENTAL ENGINEER  
TAMILNADU POLLUTION CONTROL BOARD,  
No.76, MOUNT SALAI, CHENNAI-600 032.

Krishnagiri Town & Taluk,  
Krishnagiri – 635 001.

...Respondents

**REPORT FILED ON BEHALF OF THE 4<sup>TH</sup> & 5<sup>TH</sup> RESPONDENTS**  
**TAMIL NADU POLLUTION CONTROL BOARD**

I, R. Rajamanickam, son of P.M. Ramasamy, Hindu, aged about 57 years, having office at No.76, Mount Salai, Guindy, Chennai-32, do hereby solemnly affirm and sincerely state as follows:-

1. I am the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai and I am filing this Report on behalf of the 4<sup>th</sup> & 5<sup>th</sup> Respondent Board and as such I am well acquainted with the facts of the case as per records.

2. It is respectfully submitted that Show Cause Notice was issued already vide Board's proceeding dated 09.12.2021 to the unit of M/s. M.Venkataraman Rough Stone Quarry to remit an Environmental Compensation of Rs. 27.80 Lakhs/- (Rupees Twenty Seven Lakhs and Eighty Thousand only) for operation of quarry without obtaining renewal of consent to operate from the TNPCB and the unit is yet to remit the Environmental Compensation even after the lapse of one month time.

3. Further, it is respectfully submitted that the Board vide letter dated 21.01.2022 has issued a letter to the Deputy Director, Department of Geology and Mining, Krishnagiri to not issue permit for quarrying of roughstone to the unit of M/s. M.Venkataraman Rough

  
18/2/2022  
JOINT CHIEF ENVIRONMENTAL ENGINEER  
TAMILNADU POLLUTION CONTROL BOARD,  
No.76, MOUNT SALAI, CHENNAI-600 032.

Stone Quarry till the unit remits the Environmental Compensation of Rs. 27.80 Lakhs/- to the TNPCB.

Under the above circumstances, it is humbly prayed that this Hon'ble National Green Tribunal (Southern Zone), Chennai may be pleased to pass such further or other orders as it may deem fit and proper in the facts and circumstances of this case and thus render justice.

  
14/2/2022  
JOINT CHIEF ENVIRONMENTAL ENGINEER  
TAMILNADU POLLUTION CONTROL BOARD,  
No.76, MOUNT SALAI, CHENNAI-600 032.  
**BEFORE ME**

### VERIFICATION

I, R. Rajamanickam son of P.M. Ramasamy, working as Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai-32, do hereby verify that the contents of above report are true to the best of my knowledge through records.

  
14/2/2022  
JOINT CHIEF ENVIRONMENTAL ENGINEER  
TAMILNADU POLLUTION CONTROL BOARD,  
No.76, MOUNT SALAI, CHENNAI-600 032.



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**REPORT FILED ON BEHALF OF THE 4<sup>th</sup> and  
5<sup>th</sup> RESPONDENT  
TAMILNADU POLLUTION CONTROL BOARD.**

**Advocate for the Respondent: TNPCB  
Tr. S. Sai Sathya Jith,  
Advocate, Chennai.**

Date: 21.02.2022

Date of Hearing:22.02.2022

